

IV Addl. District and Sessions Court, Madhugiri
 Sri.TARAKESHWARGOUDA PATIL
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	R.A. 115/2001 (Production of documents)		VENKARARAYAPPA dEAD BY LRS Vs Adamma	PCKR
2	R.A. 122/2001 (Production of documents)		Adamma Vs Muddarangamma	B H P
3	R.A. 5010/2019 (AMENDMENT) /1/2015		Naganna dead by L.Rs. a. Puttalingamma, b. Kempamma. c. Basavaraju Vs Lakshamma	Nagarajaiah
4	R.A. 5020/2019 (STEPS)		G. Ranganath Vs Abdul Azim	S. Raghunatha Reddy
5	M.V.C. 719/2019 (STEPS)		Ramakumar.D Vs Ramaiaik.K	H.C.Vrushabendra Swamy
6	R.A. 5094/2019 (AWAIT NOTICE) IA/1/2019		Narasaraju Vs Narasimhaiah	H K V Reddy
7	M.V.C. 1473/2019 (STEPS)		Puttamma Vs R.C.Ranganatha	Shivanna.M
8	M.V.C. 5/2020 (STEPS)		Hulagamma Vs Chethan	P.N Nage Reddy
9	M.V.C. 6/2020 (STEPS)		Jayamma Vs Chethan	Thimmaraju.H.T
11.00 AM to 02.00PM				
10	R.A. 5068/2018 (HEARING)		LINGAPPA @ LINGAJJA Vs MUDDAPPA	B.H.Panchaksharaiah M.V. Dayanandasagar
11	R.A. 5003/2019 (HEARING)		Nagappa Vs Nagappa	P. Dattathreya
12	R.A. 5029/2019 (HEARING)		T.P.Vijayanarasimhaiah Vs Govindaraju	Gopalakrishna
DEFN EVIDENCE				
13	M.V.C. 178/2019 (EVIDENCE)		Hemavathi @ Hema Vs Somashekar.M.R.	Verupakshaiah S.S.

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14	M.V.C. 179/2019 (EVIDENCE)		Manu @ Manoj.B.R Vs Somashekar.M.R.	Veerupakshaiah S S
PLNTF EVIDENCE				
15	M.V.C. 467/2020 (EVIDENCE)		Ramalingappa @ Sannappaiah Vs Rajashekar	L.Bharatha Bhushana
16	R.A. 5028/2018 (ARGUMENTS) IA/1/2018		Shashikumar.G. Vs Jayamma	Raghunatha Reddy.S.
17	R.A. 5002/2019 (ARGUMENTS)		Hanumantharayappa Vs Bheemaiah	S.Raghunatha Reddy
18	G and WC 19/2019 (ENQUIRY)		Gangadhara.D Vs Sanneerappa	Shivashankara D
19	M.V.C. 22/2020 (STEPS)		K.N.Eranna Vs Srinivas Murthy	Mallikarjunaiah.M.C
20	M.V.C. 461/2020 (WRITTEN STATEMENT)		Maresh Naik Vs Govindaraju H.N.	L.Bharatha Bhushana
Cases listed below are adjourned due to Covid 19				
21	Misc 5028/2020 (NOTICE)	26-03-2021 (02.45 AM to 05.45PM)	Krishnappa.M. Vs The Chief Manager,	L.Bharathbhushan Reddy
22	Misc 5029/2020 (NOTICE)	26-03-2021 (02.45 AM to 05.45PM)	Rangappa Vs The Chief Manager,	L.Bharatha Bhushana Reddy
23	Misc 5643/2019 (EVIDENCE)	26-03-2021 (02.45 AM to 05.45PM)	Hanumantharayappa G N Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda
24	Misc 5645/2019 (EVIDENCE)	26-03-2021 (02.45 AM to 05.45PM)	Anjanamma @ Anjamma Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda
25	Misc 5646/2019 (EVIDENCE)	26-03-2021 (02.45 AM to 05.45PM)	Akkamma Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda

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26	Misc 5647/2019 (EVIDENCE)	26-03-2021 (02.45 AM to 05.45PM)	Yashodamma Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda
27	Misc 5648/2019 (EVIDENCE)	26-03-2021 (02.45 AM to 05.45PM)	Sanjeevamma Vs The Executive Engineer, The Karnataka Power Transmissions Private Ltd	Narasegowda
28	Misc 5372/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Venkata Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd	R.S.Sudhakar
29	Misc 5373/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Nagabushan Reddy K R Vs The Chief Manager, The Power Grid Corporation of India Ltd	R.S.Sudhakar
30	Misc 5374/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	B.N. Shivaram Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S. Sudhakar
31	Misc 5375/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Siddamma Vs The Chief manager , The Power Grid Corporation of India ltd.	R.S. Sudhakar
32	Misc 5376/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Siddamma Vs The Chief Manager , The Power Grid Corporation of India Ltd.	R.S. Sudhakar
33	Misc 5377/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Gopala Reddy Vs The Chief Manager, Power Grid Corporation of India Ltd.	R.S.Sudhakar
34	Misc 5378/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Gangappa Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S. Sudhakar
35	Misc 5379/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Gunda Narasimha @ Narasimha Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S. Shudhakar
36	Misc 5380/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Narasimha Rreddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar

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37	Misc 5381/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Narasa Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
38	Misc 5382/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Ashwatha Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
39	Misc 5383/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Gowamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
40	Misc 5384/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Shanivaram Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
41	Misc 5385/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Gowamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
42	Misc 5386/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Ramanjina Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
43	Misc 5387/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Narayana Swamy A. Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
44	Misc 5388/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Narayanappa Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
45	Misc 5389/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Ashwathamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
46	Misc 5390/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Ramakrishna Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar
47	Misc 5391/2019 (ENQUIRY)	26-03-2021 (02.45 AM to 05.45PM)	Srinivasa Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	R.S.Sudhakar

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48	R.A. 5068/2019 (STEPS) IA/1/2019	26-03-2021 (02.45 AM to 05.45PM)	Sri.Doddaiah dead by LR.s 1b) Siddagangaiiah @ Manjanna Vs Siddamallaiah dead by LR.s a)Umadevi b)Jayakumar c)Pushpavathi d)Shivagangamma	H.K.V.Reddy
49	Misc 5428/2019 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Gangadharappa @ Gangadharaiiah Vs The Deputy General Manager, Power Grid Corporation of India Limited	Obalesha
50	Misc 5490/2019 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Erakka Vs The Deputy General Manager, The Power Grid Corporation of India Limited	R.K.Radhakrishna
51	Misc 5498/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Ramalingappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
52	Misc 5499/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Lakshamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
53	Misc 5500/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Adilakshamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
54	Misc 5501/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Ramachandra Setty G L Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
55	Misc 5502/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Nagarajappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
56	Misc 5503/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Babamma P Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah
57	Misc 5504/2019 (PF/CF)	26-03-2021 (02.45 AM to 05.45PM)	Chowdappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	H Nanjundaiah

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58	Misc 5505/2019 (PF/CF)	26-03-2021 02.45 AM to 05.45PM	G.N.Narasimappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	R. Murugudhar
59	RA. 5076/2019 (STEPS) IA/1/2019 IA/2/2019	26-03-2021 02.45 AM to 05.45PM	The Land Acquisition office Madhugiri Vs Rangaswamiah	D.G.P
60	Misc 5513/2019 (STEPS)	26-03-2021 02.45 AM to 05.45PM	K.R. Shashikala Vs The Power Grid Corporation of India Ltd by Its Manager	S. R. Sarthast
61	Misc 5514/2019 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Sreehan Malliah Vs The Power Grid Corporation of India Ltd by Its Manager	S. R. Sarthast
62	Misc 5605/2019 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Jeyaramiah Vs The Power Grid Corporation of India Ltd	K.V. Sankaranarayanan
63	Misc 5692/2019 (AWAIT NOTICE)	26-03-2021 02.45 AM to 05.45PM	Shrivanna Vs The Chief Manager, The Power Grid Corporation of India Ltd	Ramesh K
64	Misc 5694/2019 (STEPS)	26-03-2021 02.45 AM to 05.45PM	T.R. Siddesh Vs The Chief Manager, The Power Grid Corporation of India Ltd	S. Ramesh
65	Misc 5010/2020 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Nanjundappa Vs Manager Power Grid Corporation of India Ltd	Girish
66	Misc 5011/2020 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Narasimma Vs Manager, Power Grid Corporation of India Ltd.	Girish
67	Misc 5012/2020 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Chikkaramalah Vs Manager, Power Grid Corporation of India Ltd.	Girish
68	Misc 5013/2020 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Ganeshachari Vs Assistant Executive Engineer	Girish
69	Misc 5015/2020 (STEPS)	26-03-2021 02.45 AM to 05.45PM	Govindappa Vs Power Grid Corporation of India Ltd.	Girish

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70	Misc 5016/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Chinnagirayappa @ Channagiriayappa Vs Power Grid Corporation of India Ltd.	Girish
71	Misc 5017/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Gangamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
72	Misc 5018/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Gangamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
73	Misc 5019/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM).	Chikkanarasamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
74	Misc 5020/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Basalingaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
75	Misc 5021/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Ramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
76	Misc 5022/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Srinivasa Vs Manager, Power Grid Corporation of India Ltd.	Girish
77	Misc 5023/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Narayanappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
78	Misc 5024/2020 (STEPS)	26-03-2021 (02.45 AM to 05.45PM)	Kambalaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
79	Misc 5030/2020 (NOTICE)	26-03-2021 (11.00 AM to 02.00PM)	Narayanamma Vs The Chief Manager	L.Bharatha Bhushana Reddy
80	Misc 5031/2020 (NOTICE)	26-03-2021 (11.00 AM to 02.00PM)	Karieranna Vs The Chief Manager,	LBharatha Bhushana Reddy
81	Misc 5032/2020 (NOTICE)	26-03-2021 (11.00 AM to 02.00PM)	R.Ramalinge Gowda Vs The Chief Manager,	L.Bharatha Bhushana Reddy

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82	Misc 5085/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	Smt. Lakshmiddevamma Vs M/S Power Grid Corporation of India Ltd., by its manager	R.K.Radhakrishna
83	Misc 5087/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	D.K.Manju @ Manjunatha Vs M/SPower Grid Corporation of India Ltd., by its Manager	R.K.Radhakrishna
84	Misc 5090/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	K.H. Rajagopalappa Vs M/SPower Grid Corporation of India Ltd., by its Manager	R.K.Radhakrishna
85	Misc 5094/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	LAKSHMIDEVAMMA Vs power grid corporation of india ltd	R.K.Radhakrishna
86	Misc 5098/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	Eramma Vs power grid corporation of india ltd.	R.K.Radhakrishna
87	Misc 5099/2018 (APPEARANCE OF PARTY)	26-03-2021 (11.00 AM to 02.00PM)	K.A.Jaganath Vs power grid corporation of india ltd.	R.K.Radhakrishna
88	Misc 5641/2019 (EVIDENCE)	26-03-2021 (11.00 AM to 02.00PM)	T. Dakshayaninamma Vs The Executive Engineer, The Karnataka Power Transmission Private Ltd	Narasegowda
89	Misc 5649/2019 (EVIDENCE)	26-03-2021 (11.00 AM to 02.00PM)	Lingappa Vs The Executive Engineer, The Karnataka Power Transmissions Pvt. Ltd	Narasegowda
90	Misc 5650/2019 (EVIDENCE)	26-03-2021 (11.00 AM to 02.00PM)	Hanumakka Vs The Executive Engineer, The Karnataka Power Transmission Pvt. Ltd	Narasegowda
91	Misc 5545/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Mallikajuna T R Vs The Manager, The Power Grid Corporation of India Ltd	Girish
92	Misc 5567/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Govindappa Vs The Manager, The Power Grid Coporation of India Ltd	Girish

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93	Misc 5594/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Muddaiah Vs The Manager, The Power Grid Corporation of India Ltd	Obalesha
94	Misc 5595/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Ramkrishnaiah Vs The Manager The Power Grid Corporation of India Ltd	Obalesha
95	Misc 5596/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Ramakrishnaiah Vs The Manager, The Power Grid Corporation of India Ltd	Obalesha
96	Misc 5611/2019 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Narayanappa Vs The Power Grid Corporation of India Ltd by Its Manager	K.V.Shanthakumar
97	Misc 5639/2019 (STEPS) IA/1/2019	26-03-2021 (11.00 AM to 02.00PM)	Siddappa Vs The Power Grid Corporation of India Ltd by Its Manager	Doddamane Associates by Its G.H.Sreenivasa
98	Misc 5640/2019 (STEPS) IA/1/2019	26-03-2021 (11.00 AM to 02.00PM)	Kamanna Vs The Power Grid Corporation of India Ltd. by Its Manager	Doddamane Associate, by Its Sreenivasa G H
99	Misc 5014/2020 (STEPS)	26-03-2021 (11.00 AM to 02.00PM)	Hanumantharayappa Vs Manager, Power Grid Corporation of India Ltd	Grish
100	Misc 5037/2017 (COMMISSIONER WARRANT)	26-03-2021	Akkamma Vs Pransis P Reginal head Replex Energy Ltd	R T Mallikarjunach
101	Misc 5037/2019 (STEPS)	26-03-2021	Shanmukappa Vs Power Grid Corporation of India Limited	T. Rajanna
102	Misc 5368/2019 (ENQUIRY)	26-03-2021	Jayarama Reddy Vs The Chief Manager, The Power Grid Coporation of India Ltd	R.S.Sudhakar
103	Misc 5369/2019 (ENQUIRY)	26-03-2021	Lakshamma Vs The Chief Manager , The Power Grid Corporation of India Ltd	R.S.Sudhakar
104	Misc 5370/2019 (ENQUIRY)	26-03-2021	Mahaboob Basha Vs The Chief Manager, The Power Grid Coporation of India Ltd	R.S.Sudhakar

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105	Misc 5371/2019 (ENQUIRY)	26-03-2021	Rama Reddy M Vs The Chief Manager, The Power Grid Coproation of India Ltd	R.S.Sudhakara

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02.45 AM to 05.45PM				
1	CRL.R.P. 5030/2018 (NOTICE) IA/1/2018		Kamaraju Vs State by Thahasildar, Madhugiri.	Jayanna.N.
2	CRL.R.P. 5025/2019 (NOTICE)		Leelavathi H Vs Rajanna R R	Narasegowda
3	CRLA 5016/2019 (NOTICE) IA/1/2019		C.Vishwanath Nayar Vs Madhugiri Police	D.V.Sheshadri
4	CRL.R.P. 5006/2020 (NOTICE)		Gowramma Vs K.S.Narasimhamurthy	Ranganatha E
5	CRLA 5020/2018 (HEARING)		Smt. Y.H. Premalatha Vs State by Arasikere Police Station	Dattathraya
6	CRLA 5022/2018 (HEARING) IA/1/2018		M. Prabhulingappa Vs State by Arasikere Police station	K. N. Jayaramu
7	CRL.R.P. 5021/2018 (STEPS) IA/1/2018		sree.m.l.srinivasa Vs sree.m.l.prakash babu	d.s.ramanjanaiah
8	CRL.R.P. 5042/2019 (Call for LCR) IA/1/2019 IA/2/2019		K.S.Shivalnge Gowda @ K.S.Shiva Vs Bharathi	Keshavmurthy B G
9	CRL.R.P. 5044/2019 (STEPS) IA/1/2019		Manjunatha Vs Vasanthakumari	R Ramesh
10	CRL.R.P. 5019/2020 (Call for LCR) IA/1/2020		Mylarappa Vs Taluk Executive Magistrate	Hema Sudha Reddy
11.00 AM to 02.00PM				
11	SC 5031/2019 (EVIDENCE)		Koratagere Police Vs Susheelamma	Public Prosecutor
12	SC 5030/2014 (NBW)		Pavagada police Vs Basavaraju	P P G.S.R
13	SC 5021/2018 (NBW)		Koratagere P.S. Vs Jaffer Sadiq	P.P

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14	SC 5037/2019 (HBC)		Badavanahalli Police Station Vs Shivakumar @ Shiva @ Genasa	Public Prosecutor
15	SC 5003/2020 (HBC)		State by Badavanahalli Police Station Vs Pradeep Kumar S	Public Prosecutor
16	SC 5014/2020 (HBC)		State by Koratagere police Station Vs Siddahanumalah @ Siddaraju @ Siraj	Public Prosecutor

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 89/2019 (SUMMONS) IA/1/2019		The Karnataka Bank Ltd Vs H.N. Shivaraju	B. Keshav Reddy
2	O.S. 81/2015 (TO HEAR ON I A) IA/1/2015		R.S. Basavaraju Vs Kiran M Pethi	P. Dattathreya
3	FDP 3/2016 (SETTLEMENT)		Ramakka Dead by Lrs Laktamma Vs Govindaraju	S. Raghunatha Reddy
4	M.A. 19/2017 (OBJECTIONS) IA/1/2017		Nagamma Vs G.Venkatesha	Gopalakrishna
5	EX 35/2019 (AMENDMENT)		Lakshamma Vs B.P.Siddappa dead by LRs	J.B.Shivakumar
6	O.S. 123/2019 (OBJECTIONS)		Nagaraju Vs Sakamma	G.D. Devaraja
7	O.S. 127/2019 (WRITTEN STATEMENT)		Doddaiah B.D. Vs Nagabhushana B.D	G.B. Halappa
8	M.V.C. 1476/2019 (WRITTEN STATEMENT)		Prasad.M.R Vs Naveenkumar.K	Veerupakshaiah.S.S
9	Misc 1/2020 (OBJECTIONS) IA/1/2020		Rajani Vs C.N.Ashok Kumar	M.S.Pushpalatha
10	R.A. 13/2020 (PF/CF) IA/1/2020		Hanumakka Vs Nagabhushana	G.P.Mallikarjunaiah
11	O.S. 41/2020 (STEPS) IA/1/2020		A. Venkatesh Vs Narashimaiah	B. Janardhana
12	EX 11/2020 (STEPS)		Lakshmiddevamma Vs The National Insurance Co.Ltd	Nagarajaiah
13	O.S. 81/2020 (STEPS)		Sujatha Vs Rangadhamaiah	P.Dattatreys
14	O.S. 89/2020 (OBJECTIONS)		Nagarathamma Vs K.V. Malleshaiah	D. Shivanna
15	EX 16/2020 (AWAIT NOTICE)		Gowramma Vs The General Manager, KSRTC	Manjunatha H.V.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	EX 17/2020 (STEPS)		Eshwarappa dead by L.R. S.E. Siddappa Vs The Land Acquisition Officer and Asst. Commissioner	B H Panchaksharaiah
17	O.S. 111/2020 (AWAIT NOTICE)		State Bank of India, Koratagere Town Vs K.C. Govindaraju	B H Panchaksharaiah
18	O.S. 123/2020 (AWAIT NOTICE) IA/1/2020		Leelavathi B.N. Vs Mahadevamma B.N.	Ramesha S
19	O.S. 181/2020 (WRITTEN STATEMENT) IA/1/2020		N Mallikarjunaiyah Vs Doddakka	R Anand
11.00 AM to 02.00PM				
CROSS EXAMINATION OF DW				
20	M.C. 9/2016 (EVIDENCE)		C.T. Srinivas Vs Nalina K.V	C.N. Hanumantharaju
CROSS EXAMINATION OF PW				
21	O.S. 109/2017 (EVIDENCE)		Chakiramaiah Vs Ramesh	N.D. Lakshminarayanappa
22	R.A. 3/2018 (EVIDENCE) IA/1/2018		G.H. Hanumantharayappa Vs G.H. Ramamurthy	B. Keshava Reddy
FURTHER EVIDENCE FOR PLNTF				
23	Misc 3/2018 (EVIDENCE)		Pakeer Naika Vs Thimmaiah	G.S. Shivaramaiah
ARGUMENTS BY ADV. DEFTS.				
24	O.S. 17/2015 (ARGUMENTS) IA/1/2015		K.R.Hemashri Vs Puttamma	P.Dattatreya
ARGUMENTS BY ADV. PLFFS.				
25	M.A. 3/2018 (ARGUMENTS)		Susheelamma Vs Jayaramaiah	H.K.V. Reddy
26	R.A. 17/2018 (ARGUMENTS)		Muddarathamma @ Muddamma Vs Chikkarangamma	K.V.S.K.
FURTHER ARGUMENTS				

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 33/2019 (ARGUMENTS)		Ashwathamma Vs G. Narayanappa	M.V. Dayanandasagar
28	O.S. 39/2019 (For clarification) IA/1/2019		Chowdamma Vs K Ranganathappa	T. D Bhaskara reddy

Dangling IA:

Contd

Pri.Sr.Civil Judge and JMFC, Madhugiri

Smt.Pallavi R

Pri Sr. Civil Judge , Madhugiri

Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 4/2015 (EVIDENCE)		Midigeshi P s Vs Naarasimhaiah	
2	C.C. 18/2019 (EVIDENCE)		Kodigenahalli Police Station Vs Srinivasa	APP
EVIDENCE ON PROSECUTION				
3	C.C. 892/2012 (EVIDENCE)		B.Hanumanthaiah Vs C.Bhanuprakash	H..R.R
4	C.C. 46/2014 (EVIDENCE)		Medigeshi P.S Vs Nandeesh	APP MS
5	C.C. 20/2018 (EVIDENCE)		Badavanahalli PS Vs Prakasha	APP MS
(C.C./0000020/2018)				
: C.C./0000020/2018				
6	C.C. 36/2018 (EVIDENCE)		Madhugiri Police Vs Praveen S. N.	APP
7	C.C. 55/2019 (EVIDENCE)		Madhugiri P.S. Vs Venkatesh @ Thippe	APP
ARGUMENTS ON PROSECUTION SIDE				
8	C.C. 1330/2014 (ARGUMENTS)		Badavanahally police Vs Bheemaiah	Nagarajaiah
9	P.C.R. 3/2017 (AWAIT REPORT)		D.L. Ramanna Vs Eramallaiah	T.R.R.
(P.C.R./0000003/2017)				
: P.C.R./0000003/2017				
10	C.C. 28/2019 (NBW)		Madhugiri Police Station Vs Manjunatha D	APP H.R
11	C.C. 6/2020 (NBW)		Madhugiri Police Station Vs Shahid Pasha	APP APP

Dangling IA:

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 122/2019 (SUMMONS) IA/1/2019		H.L.Sathish Chandra Vs Kariyappa	S.Raghnathareddy
2	O.S. 20/2020 (SUMMONS) IA/1/2020		State Bank of India Vs Hemanth Kumar	B.H. Panchaksharaiah
3	O.S. 58/2020 (SUMMONS)		Puttamma Vs Yashodamma	K.B. Anil Kumar
4	O.S. 92/2020 (SUMMONS)		Chittaiah Vs Chittaiah @ Chitthanna	G. B. Halappa
5	O.S. 66/2016 (NOTICE) IA/2/2016 IA/3/2016 IA/1/2016		Gangamma Vs Seenappa	SPk and KDM Associates
6	M.C. 64/2019 (NOTICE)		Shilpa. L Vs H. J Harish	S R Ashwathnarayana
7	AIR.MISC.MVC 70/2019 (NOTICE)		Nagamma Vs Vageesh.N	a
8	EX 6/2020 (NOTICE)		Shashikala Vs Muddaraju D.S.	Dattathereya P
9	R.A. 42/2020 (NOTICE) IA/1/2020 IA/2/2020		Dalduri Narasimhaiah Vs Muruki Gangaiah	Hanumanthareddy
10	R.A. 156/2016 (HEARING)		Kumari Akshaya Vs M.G. Sheshagiri	Gopalakrishna
11	E.C.A. 12/2014 (EVIDENCE)		Ramakumar Vs Arunkumar	Kumaraswamy
12	O.S. 46/2015 (EVIDENCE)		Malleshwara Vs Muddamulappa	P.Dattatreya
13	O.S. 60/2016 (EVIDENCE)		Chandrakala Vs Jayalakshmi	S. Raghunatha Reddy
14	M.V.C. 1268/2016 (EVIDENCE)		H.T. Prakash Vs Nagaraju	
15	M.C. 88/2018 (EVIDENCE) IA/1/2018		N.Pavithra Vs P. Naveen	G.P.Mallikarjunaiah

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 86/2018 (EVIDENCE) IA/3/2018 IA/2/2018		T.R.Shwetha Vs Thimmakka	H.V.Shivaram
17	O.S. 42/2019 (EVIDENCE) IA/1/2019		Virupakshi Vs Kusuma	P. Dattatreya
18	O.S. 90/2019 (EVIDENCE) IA/1/2019		Suresh V. Vs Gangamma	A.M. Krishnamurthy
CROSS EXAMINATION OF PW				
19	O.S. 12/2018 (EVIDENCE) IA/1/2018		Parvathamma Vs Chief Secretary of Govt. of Karnataka	K. Manjunatha
PLNTF EVIDENCE				
20	O.S. 44/2018 (EVIDENCE) IA/1/2018 IA/2/2018		M.V.Govindaraju Vs Puttanarasamma	G.Srinivasa Reddy
21	R.A. 6/2017 (ARGUMENTS)		Nagamma Vs Ramakrishna	S.Raghnathareddy
22	R.A. 28/2018 (ARGUMENTS)		Lakkamma Vs Lakshamma	B.H.Panchakshraiah
23	R.A. 49/2018 (ARGUMENTS)		Sidalingappa Vs Chikkamariyappa	B.H. Panchaksharaiah
24	M.A. 6/2019 (ARGUMENTS)		K. Devarajaiah Vs Ramachandraiah	G.B.Halappa
25	R.A. 14/2019 (ARGUMENTS)		Shivamma Vs Nagaraj	Mahesh .M
26	R.A. 70/2019 (ARGUMENTS)		Narasimhamurthy Vs Ramachandrappa	Narasegowda
27	R.A. 88/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Lakshmiddevamma Vs K.S. Sadashivaiah	Sadashivaiah B
28	R.A. 52/2018 (ARGUMENTS)		Muddeeramma Vs Siddalingappa	S.Bhaskara Reddy
29	M.C. 56/2019 (JUDGEMENT)		Prashanth @ Prasannakumar Vs Ramya	M.B. Parameshwara

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 58/2019 (JUDGEMENT)		C. Asha Vs Nil	Pushpalatha M.S.
31	M.C. 16/2020 (JUDGEMENT)		M.Santhosh Naik Vs Nil	P.N.Nage Reddy
32	M.C. 38/2020 (JUDGEMENT)		Ramya C. Vs Nil	R. Venugopal
33	M.C. 126/2018 (ORDERS)		Manasa @ Putta Manasa Vs Kariyanna B.D @ Karegowda.B.D	H.K.V.Reddy
34	O.S. 8/2018 (OBJECTIONS)		Manjula S Vs Mahadevi	A. Raghunath Jadhav
35	O.S. 48/2018 (AMENDMENT)		R. Nagaraja Vs K.S. Ranganna	Ramakrishna B.R
36	M.V.C. 659/2018 (conciliation)		Peddakka Vs Mohanreddy.P	D.Krishnappa
37	EX 29/2018 (AWAIT ORDERS)		Rathnamma Vs Vijayakumar	M.Shivanna
38	O.S. 100/2019 (conciliation)		Kaveri Grameena Bank Vs N. Ramachandraiah	S. Raghunathareddy
39	M.C. 4/2020 (AWAIT NOTICE)		Rangaraju H.S. Vs Sarojamma	G.D.Devaraja
40	O.S. 18/2020 (WRITTEN STATEMENT)		State Bank of India Vs Srinivas	B.H. Panchakshraiah
Cases listed below are adjourned due to Covid 19				
41	EX 10/2012 (STEPS)	11-01-2021	T.S. Venkatananjappa Vs Land Acquisition Officer	Narasimhaiah A.G.P.
42	R.A. 20/2018 (STEPS)	11-01-2021	V.M. Venkatesh Vs Narasamma	G. Sreenivasa Reddy
43	Misc 9/2019 (EVIDENCE)	21-01-2021	Sanaulla Vs Thoti Anjinappa dead by LRs	M.V.Dayanandasagar
44	O.S. 160/2020 (OBJECTIONS) 1A/1/2020	21-01-2021	Revanna Vs Kempanna	T D Mahamed Adil

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	EX 7/2014 (AWAIT ORDERS)	29-01-2021	Nagaraju Vs M Ramesh	NR
46	EX 516/2015 (AWAIT ORDERS)	30-01-2021	S.F. Syed Ziya Uddin Vs Ms Bajaj Allianz General Insurance Co., Ltd.,	Hanumantharaya

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI

Cause List Dt. 16.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S.286/2015	16.12.2020	To hear	Shivashankarappa V/s Nanjappa	MM/PDT
2	OS.90/2020	16.12.2020	To hear	Kum. M.J. Prajathi V/s M.N. Jagadeesh	BHP/TNR
3	OS.27/2020	16.12.2020	To hear	Mahalingaiah V/s Rajashekar	GRM/GBH
4	O.S. 331/2013	16.12.2020	To hear	Karthik K. Agencies V/s Nataraj	DVS/MVD
5	OS.341/2017	16.12.2020	To hear	Chandrashekar V/s L. Govindappa	PCKR/BHP
6	Mis 19/2014	16.12.2020	To hear	Ashwathamma V/s Narasappa	PCKR
7	Mis 3/2019	16.12.2020	To hear	Sumoto by Court V/s Jayamma	GBH/TD
8	FDP 5/2015	16.12.2020	To hear	Puttamma V/s Kanimakka	PCKR/PRP
9	FDP 10/2012	16.12.2020	To hear	Jeevitha V/s Ramakka	HVM/Exp.
10	OS.171/2020	16.12.2020	To hear	Mohankumar V/s Rajappa	NDL/SBR
11	OS.183/2014	16.12.2020	P/E	Thimmanna V/s Karelingappa	KVSK/PDT
12	OS.147/2014	16.12.2020	P/E	B.R. Vivek V/s P.N. Virupakshappa	NN/SBR
13	OS.258/2014	16.12.2020	P/E	Puttamma V/s Tahasildar	HTT/SRR
14	OS.84/2016	16.12.2020	P/E	Shivanna V/s Girijayamma	PDT/RSS
15	O.S.80/2016	16.12.2020	P/E	N. Venugopal V/s S. Nagaraju	GKJL/Exp.
16	O.S.67/2016	16.12.2020	P/E	Shanwaz Bagum V/s Mumtaz Bagum	MNB/GBH
17	OS.431/2013	16.12.2020	Cross of Dw1	Devaraju V/s Jayaramaiah	SRR/SBR
18	O.S.326/2011	16.12.2020	Cross of Pw-1	Gangaraju V/s Venkataravanappa	SRR/BHP
19	O.S.617/2011	16.12.2020	Cross of Pw-1	Erachikkappa V/s Muddanna	PCKR/RE
20	OS.21/2018	16.12.2020	P/E	KGB Bank V/s Chikkanna	

Afternoon Session

21	O.S. 265/2020	16.12.2020	To hear	Ramachandrappa V/s Lakshamma	BKR
22	O.S. 216/2016	16.12.2020	To hear	Zubedabi V/s Narasamma	MRJ/VRR
23	O.S.439/2018	16.12.2020	To hear	Krishnamurthy V/s Latha	RE/SRR
24	O.S. 197/2019	16.12.2020	To hear	Mallerangappa V/s Mallakka	KCN/HTT
25	OS.3/2019	16.12.2020	To hear	Lakshmiddevamma V/s Jayaramappa	HR/PCN
26	O.S.335/2014	16.12.2020	To hear	Chikkyallappa V/s Chief Secretary	KLN/HKV/AGP
27	O.S.493/2016	16.12.2020	To hear	Puttarangamma V/s Jayamma	MVD/HVM
28	O.S.10/2017	16.12.2020	To hear	Mahajan Bi V/s Syed Mohiddin	NR/PCN
29	O.S. 361/2018	16.12.2020	To hear	Eranna V/s Muddakka & another	PRP/MM
30	FDP 04/2018	16.12.2020	To hear	Rathamma V/s Venkataramanappa & Others	GSR/HR

31	OS.377/2013	16.12.2020	Cross of Dw-1	Lakshmiddevamma V/s Rajanna	GHK/MNB
32	O.S.589/2014	16.12.2020	F/P/E	Karethimmaiah V/s Venkatesh	BRA/GR
33	O.S.03/2017	16.12.2020	Further Chief of Pw-1	Ramaiah V/s The P.D.O	HR/RSK
34	O.S. 406/2011	16.12.2020	Cross of Pw-4	Kariyanna V/s Bommakka	MNB/MVD/KVSK
35	O.S.122/2011	16.12.2020	F/D/E	Siddagangamma V/s Shankaranna	SBR/GBH
36	O.S.620/2011	16.12.2020	Cross of Dw-1	Lakshminarayanappa V/s Kariyanna	PDT/PCN
37	OS.9/2012	16.12.2020	Cross of Dw-2	S.E. Eshwaralah V/s S.N. Marilingappa	GK/GNN
38	O.S.132/2012	16.12.2020	F/Chief of DW-1	Lakshmikantha V/s Venkatesha	MNB/PCKR
39	O.S.409/2012	16.12.2020	Cross of DW-1	Bandareddy V/s Adilakshamma	PNR/NAR
40	O.S.176/2013	16.12.2020	F/C/Dw-2	Radhamma V/s Hanumanthareddy	LBR/PDT

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 AM to 05.45PM</u>				
1	O.S. 303/2011 (SUMMONS)		Eramma Vs G.Lakshminarasappa	N.Nagaraja P.C.Krishna Reddy
2	O.S. 203/2015 (NOTICE)		M.U. Vasudevarao Vs Nagamma	P. Dattatreya
3	O.S. 291/2015 (NOTICE) IA/1/2015		Lakkamma Vs Mallaiah	Hemasudha Reddy
4	O.S. 24/2016 (NOTICE) IA/2/2016 IA/1/2016		Shivamma Vs Narayanappa	D. Shivakumar
5	O.S. 152/2018 (NOTICE)		Rangaiah Vs Rangadhamaiah	Sreenivasa Rao.G.S.
6	O.S. 477/2011 (EVIDENCE)		Jayakumar Vs Siddegowda	Dattathereya P Keshava Reddy B
PLNTF EVIDENCE				
7	O.S. 375/2010 (EVIDENCE)		Susheelamma Vs Gangamma	Narasegowda Bhaskara Reddy S
8	O.S. 383/2010 (EVIDENCE)		Susheelamma Vs Gangamma	Narasegowda Bhaskara Reddy S
9	O.S. 147/1996 (AWAIT ORDERS)		B.N.Lakshmidevi @ Jayasree Vs B.N.Narasimhamurthy	H.K.V.Reddy B.Ramakrishnaiah
10	O.S. 499/2008 (TO HEAR)		Hanumantharayappa Vs R.Anandakirshnamurthy	Raghunatha Reddy S Bhaskara Reddy S
11	FDP 9/2016 (TO HEAR)		Rajashekara Vs Chandrashekara	S. Raghunatha Reddy
12	O.S. 49/2017 (TO HEAR)		Shivanandaiah Vs Manjanna	Gopalakrishna
<u>11.00 AM to 02.00PM</u>				
13	O.S. 325/2013 (EVIDENCE)		Nagamma Vs Muddahanumaiah	H.K.V.Reddy

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 412/2013 (EVIDENCE)		Hanumantharayappa Vs M.G. Ramu	S. Bhaskar Reddy
15	O.S. 29/2016 (EVIDENCE)		N.G. Vijayakumar Vs Govindareddy	P. Dattathreya
16	O.S. 255/2016 (EVIDENCE) IA/1/2016		Kariyamma Vs S.G. Savitha	Gopalakrishna
CROSS EXAMINATION OF PW				
17	O.S. 337/2012 (EVIDENCE)		V.N. Vasudevaiah Vs Jayamma	D.V. Sheshadri V. Raghunatha Reddy
18	O.S. 33/2014 (EVIDENCE)		Palaiah Vs M.D. Rayanna	G.B.Halappa
PLNTF EVIDENCE				
19	O.S. 499/2012 (EVIDENCE)		Narasappa Vs Narasappa	Nagarajaiiah K.S.Shanthakumar
20	O.S. 121/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015		B.P. Narayan Vs Swami Nirmalananda, Swami Vivekananda Ramakrishna Ashram	Dattathereya P H K Venkatarama reddy
21	O.S. 601/2011 (ARGUMENTS)		C.N.Ramalingappa Vs Lingappa	Hanumantha reddy A
22	O.S. 136/2014 (ARGUMENTS)		Jayamma Vs Chikkarangamma	Exparte Dattathereya P
23	O.S. 384/2011 (ARGUMENTS)		Janakamma Vs Siddegowda	Exparte

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 AM to 05.45PM</u>				
1	C.C. 1394/2013 (EVIDENCE)		Madhugiri P.S. Vs Venkatesh.J.K.	
2	Cri.Misc. 73/2014 (EVIDENCE)		V.R.Anitha Vs B.G.Chethan	Raghunatha Reddy S Veerakyathaiah K APP
3	C.C. 559/2014 (EVIDENCE)		Madhugiri P.S. Vs Mohan Kumar	M V Dayananda Sagara
4	C.C. 579/2014 (EVIDENCE)		Lingappa Vs H.C.Manjunatha	
5	C.C. 520/2015 (EVIDENCE)		K g hally P s Vs Gangadhara	APP Hanumantha reddy A
6	C.C. 1788/2016 (EVIDENCE)		Medigeshi P S Vs Kumar S H	
7	C.C. 1142/2017 (EVIDENCE)		Madhugiri PS Vs Santhoshkumar	
8	C.C. 1422/2017 (EVIDENCE)		Madhugiri P S Vs Ramachandra M L	APP Veerakyathaiah K
9	C.C. 1214/2013 (STEPS)		K.G.Hally P.S. Vs Simhappa	
10	Cri.Misc. 121/2014 (N.B.W.)		Manjamma Vs Hanumantharaya	G.P.Mallikarjunaiah G Sreenivasareddy Bar Reg. No.318/94, Mob No. 9481588224
<u>11.00 AM to 02.00PM</u>				
11	C.C. 619/2020 (ORDERS)		Kodigenahalli Police Station Vs Bhanuprakash Reddy	APP
12	Cri.Misc. 92/2020 (ORDERS)		Rangappa Vs The Chief Officer	G Srinivasa Reddy
13	C.C. 402/2014 (EVIDENCE)		Midigeshi P.S Vs Shivanandamurthy	

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1859/2017 (EVIDENCE)		Kodigenahalli P S Vs Shivakumar	APP
15	C.C. 871/2018 (EVIDENCE)		Madhugiri P S Vs Nagendra	APP
16	C.C. 1065/2018 (EVIDENCE)		Nataraj M Vs Byrappa	Narasegowda
17	C.C. 1877/2018 (EVIDENCE)		Madhugiri PS Vs Kantharaju	APP
18	C.C. 1939/2018 (EVIDENCE)		Madhugiri Police Station Vs Rajagopala	APP
19	C.C. 409/2019 (EVIDENCE)		Narasaraju M V Vs Devaraju H S	R S Sudhakar
20	Cri.Misc. 90/2020 (EVIDENCE)		k .M. Lingaiah Vs The deputy Tahsildar	Nagabhushana
21	C.C. 1702/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Madhugiri P.S Vs Ramakrishna	APP
22	C.C. 134/2015 (ARGUMENTS)		madhugiri P.S Vs Kantharaju	APP
23	C.C. 879/2015 (ARGUMENTS)		Midigeshi P s Vs Chandrashekar	D V Sheshadri APP
24	C.C. 1246/2014 (N.B.W.)		H.N.Channigaramu Vs K.R.Julaiah,	Ranganatha G
25	Cri.Misc. 2/2015 (N.B.W.)		Manjamma Vs Hanumantharayappa	G M Deepa, Bar Regn. No.KAR182/04, Mob No. 8105221484 Sreenivasa

Cases listed below are adjourned due to Covid 19

26	C.C. 1613/2015 (OBJECTIONS)	24-12-2020	Madhugiri P s Vs Siddarajaiah
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Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Cri.Misc. 118/2020 (SUMMONS)	03-01-2021	M S Sreeranganatha Vs The Chief officer	Sreerangaraju S
28	Cri.Misc. 411/2015 (SUMMONS)	13-01-2021	Jayamma Vs Narasimhamurthy	
29	Cri.Misc. 117/2020 (SUMMONS)	13-01-2021	Lakshmana Vs The Deputy Tahasildar	S Sreerangaraju
30	C.C. 616/2012 (NOTICE)	20-01-2021	G.Lalitha Vs H.R.Nataraju	APP R.Anand
31	Cri.Misc. 312/2017 (NOTICE)	20-01-2021	Gowamma Vs K.S.Narasimhamurthy	N Jayanna
32	Cri.Misc. 43/2019 (NOTICE)	20-01-2021	Smt. Sharadha N Vs T.S. Nataraj	M V Dayananda Sagara
33	Cri.Misc. 195/2017 (N.B.W.)	20-01-2021	Lakshmi @ Bhaagyalakshmi Vs Ashok Kumar	Jayaramu K N
(Cri.Misc./0000195/2017)				
: Cri.Misc./0000195/2017				
34	Cri.Misc. 73/2020 (STEPS)	25-01-2021	Lingappa Vs The Deputy Tahasildar	Nagarajiah
35	C.C. 713/2019 (SUMMONS)	27-01-2021	Sharadha Holehonnurapurana Matt Vs Vemkatesh Mourta	Nagabhushana
36	Cri.Misc. 132/2020 (NOTICE)	27-01-2021	Haseena @ Haseena Banu Vs Rafiq Sab	M V Dayananda Sagar
37	C.C. 243/2016 (N.B.W.)	15-02-2021	Midigeshi P.S Vs Siddaaha	
38	C.C. 1152/2016 (N.B.W.)	15-02-2021	Kodigenahalli P.S. Vs Jagadeesha	APP
39	C.C. 1734/2016 (N.B.W.)	15-02-2021	Kodigenahalli P.S. Vs Aswathappa	APP
40	Cri.Misc. 540/2016 (N.B.W.)	15-02-2021	Smt. Mahadevamma Vs S.G. Nagaraju	Keshava Reddy B GMD

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	C.C. 1221/2017 (N.B.W.)	17-02-2021	Madhugiri P S Vs Khalandar Pasha	APP Nagaraja N
(C.C./0001221/2017)				
: C.C./0001221/2017				
42	C.C. 1421/2017 (N.B.W.)	17-02-2021	Medigeshi P S Vs Pushpalatha	APP
43	P.C.R. 25/2018 (AWAIT REPORT)	22-02-2021	Shashikala S Vs Parvin	Aswathanarayana Reddy B R
44	C.C. 833/2019 (APPEARANCE OF PARTY)	23-02-2021	Madhugiri Police Station Vs Niju M C	APP
45	C.C. 1971/2018 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Medigeshi PS Vs Gangadhara G	APP
46	C.C. 79/2019 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Madhugiri Police Station Vs Dayananda G H	APP
47	C.C. 933/2019 (FRAMING OF CHARGE OR PLEA)	24-02-2021	C. Raju Vs M.P. Kantharaju	PDT
48	C.C. 278/2018 (N.B.W.)	24-02-2021	The Chief Executive Officer Vs M N Papiranna	HVM
49	C.C. 624/2020 (FIRST HEARING)	01-03-2021	Kodigenahalli Police Station Vs Narasimhappa	APP
50	C.C. 625/2020 (FIRST HEARING)	01-03-2021	Medigeshi Police Station Vs Gajendra	APP
51	C.C. 627/2020 (FIRST HEARING)	01-03-2021	Medigeshi Police Station Vs Kyatharaju	APP
52	C.C. 628/2020 (FIRST HEARING)	01-03-2021	Madhugiri Police Station Vs Gangaraju	APP
53	C.C. 640/2020 (FIRST HEARING)	01-03-2021	Madhugiri Police Station Vs Ramesh	APP
54	C.C. 667/2020 (FIRST HEARING)	01-03-2021	Madhugiri Police Station Vs Shivakumar S C @ Shivakumar	APP
55	C.C. 160/2020 (N.B.W.)	02-03-2021	Roopa C.H Vs Gangadhara	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	C.C. 379/2020 (SUMMONS)	03-03-2021	Tumkur District C-Operative Central Bank Vs Ramakrishna	P C Krishna Reddy
57	P.C.R. 13/2017 (ENQUIRY)	03-03-2021	Santhosh Vs Gangadharappa	
(P.C.R./0000013/2017)				
: P.C.R./0000013/2017				
58	C.C. 47/2020 (SUMMONS)	04-03-2021	Madhugiri Police Station Vs Shiva Kumar S P	APP
59.	79/17	29/01		
60	619/20	16/02		
61.	1171/19	11/02		